

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2069
ANSWERED ON:02.12.2009
VACANT POSTS IN CBI
Dubey Shri Nishikant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) is under-staffed;
- (b) if so, the details thereof and its impact on the functioning of the CBI alongwith the sanctioned strength and vacancy position in each category of staff during the last three years and the current year and reasons therefor;
- (c) whether the Government proposes to increase the staff strength of CBI in various categories;
- (d) if so, the details thereof;
- (e) the number of cases received, disposed and pending in CBI during the last three years and the current year; and
- (f) the steps taken by the Government to fill up all the vacancies?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a): No Sir.

(b): As on 31.10.2009, out of 5961 sanctioned strength, 721 posts in various grades were lying vacant in the CBI. A statement showing category-wise details of sanctioned strength, actual strength and vacancies in various grades in CBI during the last three years and current year is annexed. With effective use and deployment of existing personnel, the vacancies have not affected the performance of the CBI adversely. Occurrence of vacancies and filling up of the same as per stipulated Recruitment Rules is an ongoing process.

(c)&(d): Government has recently decided to create 284 posts in the grades of Public Prosecutor, Inspector, Head Constable and Steno Clerks for Additional Special Courts. 62 posts that were lying vacant in various grades and were deemed to have been abolished, have also been revived.

(e): Details of cases registered, disposed and pending during last three years and current year are as under:

Cases 2006 2007 2008 2009#

Registered 1156 940 991 926

Disposed from 1143 1216 1127 768
investigation

Pending under 1417 1143 1005 1168
investigation
(upto 31.10.2009)

(f): It is endeavor of the Government to fill up the vacancies at the earliest as per procedure prescribed in the relevant Recruitment Rules. Government has taken all necessary steps to ensure filling up of vacancies in time, which inter-alia include:

Grant of Special Incentive Allowance @ 25% of Pay-Dearness Allowance upto the level of Senior Superintendent of Police and @

15% for officers above that rank to attract officers on deputation.

Amendment of recruitment rules for various posts from time to time to meet the requirements of the CBI.

Decentralization of induction of Inspector on deputation in order to ensure speedy and smooth recruitment process.

Immediate steps to fill up the vacancies arising from time to time are taken as per the laid down procedure.